

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.12.2024

ORDER NO. 171 of 2024


Hon'ble President is pleased to order the sitting commencing from **01.01.2025** to **28.02.2025** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.01.2025 to 28.02.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 13.01.2025 to 24.01.2025 and from 10.02.2025 to 21.02.2025	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 01.01.2025 to 10.01.2025 and from 27.01.2025 to 07.02.2025 and from 24.02.2025 to 28.02.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise Division Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

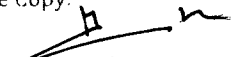
1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble President.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar